

LOK SABHA

UNSTARRED QUESTION No. 1659

TO BE ANSWERED ON 5th December, 2024

POLLUTION CAUSED BY MOTOR VEHICLES IN TELANGANA

1659. SHRI CHAMALA KIRAN KUMAR REDDY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware of the extent of pollution caused by motor vehicles running on petrol and diesel and if so, the details thereof, State/UT-wise including Telangana;
- (b) the key steps taken to reduce vehicle emissions in the high-density urban areas in Telangana;
- (c) whether the Government has any plan to reduce the reliance on petrol and diesel by shifting to cleaner alternatives like Compressed Natural Gas (CNG) and Liquefied Natural Gas (LNG), if so, the details thereof along with any such transition plans for Telangana; and
- (d) whether the Government has any plan to ensure the availability of LNG across Telangana, especially in major cities along with the timeline fixed and funds allocated for this purpose during the last five financial years and the current year, year and State/UT-wise, particularly in Telangana?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) The Energy and Resources Institute (TERI) has done an assessment of National Air Pollutant Emission Inventory of India. As per their draft report, the State wise contribution of PM10 and PM2.5 from Transport sector including Telangana State is at Annexure-I.

(b) Government has launched National Clean Air Programme (NCAP) in 2019 as a national level strategy to reduce air pollution levels across the country. Central Pollution Control Board (CPCB) has identified 130 million plus and non-attainment cities (cities exceeding National Ambient Air Quality Standards (NAAQS) for which City Specific Clean Air Action Plans have been prepared and rolled out for implementation in these 130 non-attainment/million plus cities to improve the air quality.

Further, Government has undertaken several measures to control vehicular emissions,*inter-alia*, leapfrogging from BS-IV to BS-VI norms for fuel and vehicles; development of expressways & highways to reduce fuel consumption; improving roads and building of more bridges to ease congestion on roads; linking of Pollution Under Control (PUC) data with the VAHAN database; notifying rules for electronic monitoring and enforcement in terms of PUC; introduction of cleaner alternate fuels; registration validity and fitness certification for million plus and non-attainment cities; Launch of Voluntary Vehicle Fleet Modernisation Programme; notifying E20 fuel as automotive fuel and issuing mass emission standard; notifying standards for retrofitment or conversion of vehicles of various categories to Electric Vehicle technology; promoting electric mobility and infrastructure; expansion of network of Metro rails for public transport & promotion of public transport etc.

(c) & (d) Providing Piped Natural Gas (PNG) connections and establishment of Compressed Natural Gas (CNG) station are part of the development of City Gas Distribution (CGD) Network and the same is being carried out by the entities authorised by Petroleum and Natural Gas Regulatory Board (PNGRB). In order to increase usage of clean fuel, thereby reducing pollution across the country, PNGRB has authorized 307 Geographical Areas (GAs) covering almost 100% of total geographical area of the country spread over around 733 districts in 34 states/UTs. PNGRB has authorised 9 GAs (including 1 GA spread over Telangana and Karnataka) for development of CGD infrastructure in the state of Telangana. The GA-wise details of pro-rata Minimum Work Programme (MWP) target and achievement as on 31.08.2024 is at Annexure-II.

No fund is released by the Government for CGD projects. The project cost for CGD projects are borne by the concerned CGD entities as per their Minimum Work Plan and techno-commercial feasibility.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA UNSTARRED QUESTION No. 1659 TO BE ANSWERED ON 5TH DECEMBER, 2024 REGARDING POLLUTION CAUSED BY MOTOR VEHICLES IN TELANGANA

State wise emissions form Transport sector in 2019 (Ktonne/year)

S. No.	States / UTs	PM₁₀	PM_{2.5}
1.	Andaman & Nicobar	0.0	0.0
2.	Andhra Pradesh	10.9	10.5
3.	Arunachal Pradesh	1.3	1.2
4.	Assam	4.4	4.2
5.	Bihar	8.4	8.1
6.	Chandigarh	0.1	0.1
7.	Chhattisgarh	6.4	6.2
8.	Dadar & Nagar Haveli	0.1	0.1
9.	Daman & Diu	0.0	0.0
10.	Delhi	1.5	1.4
11.	Goa	1.1	1.0
12.	Gujarat	18.5	17.8
13.	Haryana	8.5	8.2
14.	Himachal Pradesh	3.0	2.9
15.	Jammu & Kashmir	3.2	3.1
16.	Jharkhand	6.2	6.0
17.	Karnataka	17.5	16.9
18.	Kerala	11.2	10.8
19.	Lakshadweep	0.0	0.0
20.	Madhya Pradesh	14.5	14.0
21.	Maharashtra	25.2	24.3
22.	Manipur	0.9	0.9
23.	Meghalaya	1.3	1.2
24.	Mizoram	0.7	0.6
25.	Nagaland	0.9	0.8
26.	Odisha	9.8	9.4
27.	Puducherry	0.1	0.1
28.	Punjab	8.4	8.1
29.	Rajasthan	18.3	17.6
30.	Sikkim	0.1	0.1
31.	Tamil Nadu	23.4	22.5
32.	Telangana	8.6	8.3
33.	Tripura	0.5	0.5
34.	Uttar Pradesh	20.1	19.4
35.	Uttarakhand	2.9	2.7
36.	West Bengal	11.1	10.7
Total		249.0	240.0

Source: CPCB

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) &(d) OF LOK SABHA UNSTARRED QUESTION No. 1659 TO BE ANSWERED ON 5TH DECEMBER, 2024 REGARDING POLLUTION CAUSED BY MOTOR VEHICLES IN TELANGANA

GA-wise details of pro-rata Minimum Work Programme (MWP) target and achievement as on 31.08.2024 in the state of Telangana

S. No.	Name of GA	Name of Authorized Entity	Date of Authorisation	Date of Target Completion	CNG Stations	
					Pro-rata MWP Target as on 31.08.2024	Achievement as on 31.08.2024
1	BhadradiKothagudem&Khamman Districts	Megha City Gas Distribution Private Limited	20-Sep-18	30-Sep-28	5	10
2	Jagtial, Peddapalli, Karimnagar & RajannaSircilla Districts	Indian Oil Corporation Limited	12-Sep-2018 (New date 01-Jan-2020)	31-Dec-29	1	7
3	Jangaon, JayashankarBhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts	Megha City Gas Distribution Private Limited	24-Sep-18	30-Sep-28	5	8
4	Medak, Siddipet&Sangareddy Districts	Torrent Gas Private Limited	13-Sep-18	30-Sep-28	24	17
5	Medchal-Malkajgiri, Ranga Reddy & Vikarabad Districts	Megha City Gas Distribution Private Limited	14-Nov-18	31-Dec-28	45	26
6	Nalgonda Suryapet&YadadriBhuvanagiri Districts	Megha City Gas Distribution Private Limited	13-Sep-18	30-Sep-28	34	19
7	Nizamabad, Adilabad, Nirmal, MancherialKumuramBheemAsifabad and Kamareddy districts	Maharashtra Natural Gas Limited	15-03-2022 (New Start date 01.07.2023)	30-Jun-31	13	18
8	JogulambaGadwal, Nagarkurnool, Mahabubnagar, Narayanpet, Wanaparthi and Yadgir districts	Megha City Gas Distribution Private Limited	15-Mar-22	31-Mar-30	61	11
9	Hyderabad	Bhagyanagar Gas Limited	09-Oct-09	23-Sep-14	NA	90

Source: PNGRB